

**CORRIGENDUM TO THE POST OFFER PUBLIC
ANNOUNCEMENT OF ARNIT INFOTECH LIMITED**

This corrigendum to the Post Offer Public Announcement is being issued by **SOBHAGYA CAPITAL OPTIONS LIMITED** on behalf of Mrs Aruna R Ajjarapu and Mr. Kuchimanchi Shridhar the Acquirers, and PACs Mr. A S Seshagiri Rao and Mrs. Anuradha Azzarapu. In addition to the original Post Offer Public Announcement of 5th July, 2007 pursuant to the Provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (Hereinafter to referred to as "Regulations").

The shareholders of ARNIT INFOTECH LIMITED are requested to note the following changes in point no. 7 regarding the details of the Acquisition as follows:

S. No	Item	Proposed in the Offer Document		Actuals	
2	Share holding of acquirer including PAC's (No & %) before MOU/PA	1,91,295 (6.37%)		1,91,295 (6.37%)	
7	Post offer share holding of acquirer including PAC's (No & %) (2+3+4+6)	26,44,295 (88.14%)		20,93,995 (69.79%)	
8	Pre & Post offer share holding of Public (No & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		6,55,705 (21.86%)	3,55,605 (11.86%)	6,55,705 (21.86%)	9,06,300* (30.21%)

* includes 10% shareholding of erstwhile promoters

Other than the above information, all other terms and conditions contained in the Post Offer Public Announcement of 5th July, 2007 remain unchanged

For and on behalf of the Acquirer/PAC's by **Manager to the offer**



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